

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO. 2735
ANSWERED ON 12.08.2026

**Kendriya Vidyalayas and Jawahar
Navodaya Vidyalayas in West Bengal**

2735 Shri Biswajit Sinha (Rahul Sinha):

Will the Minister of **Education** be pleased to state:

- (a) whether West Bengal's Budget 2026-27 identifies land for two new Kendriya Vidyalayas in Jhargram and Bankura and whether Kendriya Vidyalaya Sangathan (KVS) has received formal communication from State Government transferring such land as required under KVS's standard sanction conditions;
- (b) if land transfer is complete, whether KVS proposes to issue sanction orders for these schools, and expected academic session for operationalisation; and
- (c) whether Navodaya Vidyalaya Samiti (NVS) has received proposals from West Bengal for new Jawahar Navodaya Vidyalayas in South 24 Parganas, Malda, Jhargram and Purba Bardhaman identified in State Budget, and the sanction status, land transfer position and estimated timeline?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b): Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India/State Governments/ Union Territories Administrations, with commitment to provide requisite extent of land, free of cost and suitable rent-free temporary accommodation for setting up a new KV, as per Kendriya Vidyalaya Sangathan (KVS) norms. At present, 62 KVs are functioning in the State of West Bengal.

As per information received from Kendriya Vidyalaya Sangathan (KVS), no feasible proposals for opening of new KVs in Jhargram and Bankura have been received from State Government of West Bengal.

(c) The Navodaya Vidyalaya Scheme envisages for opening of one Navodaya Vidyalaya (NV) in each district of the country excluding districts with 100% urban population. Opening of new NVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new NVs depends on approval by the competent authority as per extant procedures.

As per information received from Navodaya Vidyalaya Samiti, out of total 23 districts of West Bengal, NVs in 21 districts (Kolkata district with 100% urban population not covered under the scheme), including South 24 Parganas, Malda, Jhargram and Purba Bardhaman have already been sanctioned under Navodaya Vidyalaya Scheme. Land has been offered for NVs in Malda and Purba Bardhaman districts by the State Government. No offer of land for NVs in South 24 Parganas and Jhargram districts has been received from the State Government.
